

CENTRAL ADMINISTRATIVE TRIBUNAL

CALCUTTA BENCH

No. R.A. 37/1997
(O.A. 429/1996)

Date of order : 6.4.2000

Present : Hon'ble Mr. D. Purkayastha, Judicial Member

Hon'ble Mr. G.S. Maingi, Administrative Member

AMARENDRA THAKUR & ANR.

VS.

UNION OF INDIA & ORS.

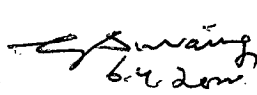
For the applicants : Mr. B.R. Das, counsel
Mr. B.P. Manna, counsel

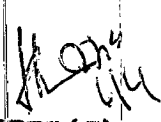
For the respondents : Mr. P. Chatterjee, counsel

ORDER

D. Purkayastha, J.M.

When the matter is taken up for orders, Ld. counsel for the applicants submits that the applicant does not want to press the application. So, the R.A. bearing No. 37/1997 is dismissed as being 'not pressed.' Ld. counsel Mr. P. Chatterjee is present on behalf of the respondents.


6.4.2000
MEMBER(A)


MEMBER(J)